

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-120/2003/6591/A**

From :- Smti. Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Kanchan Newar,  
Secretary, Gauhati High Court Legal Services Committee,  
Gauhati High Court,  
Guwahati.

Dated Guwahati the 9<sup>th</sup> August, 2024.

Sub: **Extension of Earned Leave.**

Ref:- Your Letter dated 06.08.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **extension of Earned Leave for fourteen days from 27.07.2024 to 09.08.2024** (sufficing 10.08.2024 to 11.08.2024), subject to submission of your leave application in the prescribed format.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-120/2003/6592-6593/A, dated** , 09-08-24

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati, for information and necessary action.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.



**JT. REGISTRAR (VIGILANCE)**

